

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
22-05-2023 AT 10:30 AM**

**IA (IBC) 1442 & 1463/2022, IA(IBC) 575 & 587/2021 in  
CP(IB) No.105/9/HDB/2019  
u/s. 9 of IBC, 2016**

**IN THE MATTER OF:**

Shiva Parvati Poultry Feed Pvt Ltd

**...Operational Creditor**

**VS**

Parameswara Poultry Farm Pvt Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**O R D E R**

**IA 1463/2022**

Ld. Counsel for the Financial Creditor and Ld. Counsel for the Corporate Debtor present and submits that as on date there is a stay by Hon'ble NCLAT. Hence, matter adjourned to 26.06.2023

**IA 587/2021**

Matter adjourned to 26.06.2023.

**IA 575/2021**

Matter adjourned to 26.06.2023.

**IA 1442/2021**

Proof of service filed, Respondents served. None appeared, service filed sufficient, set ex-parte. Matter adjourned to 26.06.2023.

**Sd/-  
MEMBER (T)**

**Sd/-  
MEMBER (J)**